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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.35/ BB/2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
			Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava& Company Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(CAMARTHA)

Petitioner

Samuel

Red

(RACHANA DHARADHWAJ.R) 8147319521 Raspondent

Rachanal

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. Counsel for Operational Creditor has filed written submissions. For hearing oral arguments if any as a last chance list it on 06/03/2018.

Member (T)

Member (J)